

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.1081/2015**



**New Delhi, this the 5<sup>th</sup> Day of December, 2019**

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Devender Kumar, Age 53 years  
 Desi-Assistant Director  
 S/o Sh. Chhotte Singh  
 R/o 23-B, Block 'C'  
 Rajiv Nagar, Begampur  
 Rohini, Delhi-110086.

...Applicant

(By Advocate: None)

Versus

1. Delhi Jal Board  
 Through its Chief Executive Officer  
 Jhandewalan, New Delhi-110055.
2. Sh.Kesh Ram, Deputy Director (Horticulture)SDW  
 Room No.210, Jal Sadan  
 Lajpat Nagar, New Delhi-24. ...Respondents

(By Advocate: Shri Naresh Sharma)

**Order (Oral)**

**Justice Vijay Lakshmi, M(J)**

There is no representation by the applicant. Shri Naresh Sharma, learned counsel appeared for the respondents.



2. It is noted that the applicant had prayed for time on 04.07.2019 and thereafter again on 31.10.2019. It appears that the applicant has lost interest to pursue the OA. The same is dismissed in default and for non prosecution. No costs.

**(Pradeep Kumar)**  
**Member(A)**

**(Justice Vijay Lakshmi)**  
**Member(J)**

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